

Damage to Soyabean Crops

6815 SHRIRAMESHWAR PATIDAR Will the Minister of AGRICULTURE be pleased to state

(a) whether Soyabean crop in Madhya Pradesh was recently damaged due to the use of a pesticide manufactured by a reputed company,

(b) if so, whether the Government have investigated into the alleged damage of crops,

(c) if so, the details thereof, and

(d) the steps taken or proposed to be taken by the Government to compensate the losses thus caused to farmers and prevent such damages in future?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRIS KRISHNA KUMAR) (a) Yes, Sir

(b) Yes, Sir

(c) The details are given below

(i)	Area of Soyabean crop treated with Diuron	766 0 ha
(ii)	Net area of Soyabean crop affected	255 2 ha
(iii)	No of farmers affected	277

(d) The steps taken/proposed to be taken by the Government to compensate the losses caused to the farmers due to damages to Soyabean crop by Diuron and preventive measures are as under

(i) All 277 farmers affected due to Diuron have been compensated to the tune of Rs 17 60 lakhs by the concerned firm

as per information given by Madhya Pradesh Government

(ii) The Directors of Agriculture of all States/UTs have been directed to advise soyabean growers not to use Diuron in soyabean crop for weed control

(iii) The Association of Pesticide Industries have also been directed to advise their members not to promote the use of Diuron in soyabean crop

(iv) The Registration-holders of Diuron have also been directed not to promote the use of Diuron for weed control in soyabean crop

(v) Registration Committee has decided to recall the Registration Certificate of the firm to lay down a condition not to promote the use of Diuron on soyabean crop

Manmad - Nardana Railway Line

6816 SHRI Z M KAHANDOLE Will the Minister of RAILWAYS be pleased to state

(a) whether there has been a long standing demand for Manmad-Malegaon-Dhule-Nardana railway line by the people of the area,

(b) if so, whether the Government of Maharashtra has proposed to undertake this project and to bear the expenses for the earth work required on this track, and

(c) if so, the details thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K C LENKA)

(a) Yes, Sir

(b) and (c) No concrete proposal has been

received from Government of Maharashtra so far

**Kottagudhem-Kovvur Railway Line
(A.P.)**

6817 SHRIRAMAKRISHNAKONATHALA
Will the Minister of RAILWAYS be pleased to state

(a) whether the Government had conducted any feasibility survey few years back for construction of new railway line between Kottagudhem and Kovvur in Andhra Pradesh,

(b) if so, the details thereof and the decision taken thereon, and

(c) the steps being taken in the regard?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI K C LENKA)

(a) and (b) The survey of new BG line between Kovvur Bhadrachellam (Kottagudhem) was carried out by South Central Railway in 1971. The cost of the 149 kms new line was then assessed at Rs 10.38 crores with a rate of return of 3.8 per cent. As the survey had revealed the project to be of unremunerative the project could not be taken up.

(c) Due to constraint of resources it is not feasible to take up this work.

[*Translation*]

**Environmental Protection of Govind
Ballabh Pant Sagar**

6818 SHRI RAM NIHORE RAI Will the
Minister of ENVIRONMENT AND FORESTS
be pleased to state

(a) The total area covered by the Govind
Ballabh Pant Sagar reservoir,

(b) the names of the thermal power plants set
up and the number of Coal mines of N C L

operating in this area presently, and

(c) the measures taken by the Government
to protect the environment of the Govind Ballabh
Pant Sagar reservoir from these projects?

THE MINISTER OF STATE OF
ENVIRONMENT AND FORESTS (SHRI
KAMAL NATH) (a) Govind Ballabh Pant Sagar
reservoir covers an area of about 450 Kms²

(b) Five thermal power plants, namely
Singrauli STTPP, VINDHYACHAL STTPP,
Rihand STTPP, Anpara Power Station and
Renusagar Power Station, have been set up. At
present, 11 coal mines of N C L are operating in
the area.

(c) The project authorities are required to
treat the liquid effluents to conform to the
stipulated standards as laid down by the statutory
authorities before discharging the treated
effluents into the reservoir.

[*English*]

Basic Amenities at Stations in Delhi

6819 SHRI TARA CHAND KHANDLWAL
Will the Minister of RAILWAYS be pleased to
state

(a) whether the basic amenities at the New
Delhi, Old Delhi and Hazrat Nizamuddin railway
stations are inadequate to meet the demands of
the railway commuters,

(b) if so, whether the Government have
surveyed these railway stations to identify the
bottlenecks in the basic amenities, and

(c) if so, the details thereof and by when all the
basic facilities are proposed to be provided at
these stations?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI K C LENKA)

(a) No Sir